

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 261/7/HDB/2017
NAME OF THE COMPANY	Kakatiya Engineering Equipment Private Limited
NAME OF THE PETITIONER(S)	ASREC (India) Limited
NAME OF THE RESPONDENT(S)	Kakatiya Engineering Equipment Private Limited
UNDER SECTION	SEC 7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.A.S. Ravi Prasad K.V. Raman	Advocate	ramshad180@gmail.com 9440224074	Raman

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.D.V.A.S.Ravi Prasad, learned counsel for the Petitioner, and he submits that he will to serve personal notice to the Respondent. Post the case on 07.12.2017.


Member (Judicial)